

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Revision No.190 of 2020

Anita Mishra & Ors.	Petitioners
Versus			
1. The State of Jharkhand			
2. Smriti Pandey	Opposite Parties

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners	: Mr. Pandey Neeraj Rai, Adv.
For the State	: Mr. Tarun Kumar, A.P.P.
For the O.P. No.2	: Mr. Mahesh Tewari, Adv.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

09/07.09.2021: As prayed for by the learned counsel for the petitioners, put up this case after four weeks.

(Rajesh Kumar, J.)